(Private & Confidential)

Report on Large Credits

RBI - DSB - RETURN V

Reporting Institution IDBI Bank Ltd

Address IDBI Tower,

WTC complex, Cuffe Parade Mumbai 400 005

For the Quarter Ended 31/03/2011

Date of Report 01/04/2011 **Status** Audited

Validation Status Entered Data

SECTION A LARGE CREDITS TO INDIVIDUAL BORROWERS @

Sr. No.	IECD Code	Customer Name	Industry Code	Indust Name		Sector	Funded Exposure	Non- Funded Exposure	TCE	Adj. TCE	Adj. TCE as % of Capital Funds
Tot			Totals	3							

^{@ - &}quot;All borrowers having adjusted total credit exposure in excess of 15% of bank's regulatory capital should be reported in the return. However, a minimum of 20 large credits should be reported irrespective of such exposure in bank's regulatory capital".

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SECTION B LARGE CREDITS TO BOROWER GROUPS *

IECD Code	Customer Name	Funded Exposure	Non- Funded Exposure	TCE	Adj. TCE	Adj. TCE as % of Capital Funds
	Totals					

^{* - &}quot;All borrower groups having adjusted total credit exposures in excess of 30% of the bank's regulatory capital should be reported. However, a minimum of 20 top large borrower groups should be reported irrespective of the percentage of such exposure in bank's regulatory capital".

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Section C TOP TEN * CREDIT EXPOSURES TO BANKS

(At Indian Offices)

(Amount in Rs. Lakh)

Sr. No.	CounterParty Bank	CounterParty Bank's Domicile	Funded Exposure	Non Funded Exposure	Total Credit Exposure
		Totals			

Note: * Indian banks having foreign offices should report top ten bank exposures at foreign offices in addition to those at Indian offices.

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[@] Funded exposure: Due from (other) banks i.e. (balances and deposits held, call loans and placements) credit extended by loans and overdrafts, investments made in the bank's C.D.s, notes and bonds and equity Confirmations of LCs opened by other banks and such irrevocable credit lines and contingent credits.

Section C TOP TEN * CREDIT EXPOSURES TO BANKS

(At Foreign Offices)

(Amount in Rs. Lakh)

Sr. No.	CounterParty Bank	CounterParty Bank's Domicile	Funded Exposure	Non Funded Exposure	Total Credit Exposure
		Totals			

Note: * Indian banks having foreign offices should report top ten bank exposures at foreign offices in addition to those at Indian offices.

@ Funded exposure : Due from (other) banks i.e. (balances and deposits held, call loans and placements) credit extended by loans and overdrafts, investments made in the bank's C.D.s., notes and bonds and equity Confirmations of LCs opened by other banks and such irrevocable credit lines and contingent credits.

Notes & definitions

1. Reporting in all the sections of this return by \underline{banks} incorporated in \underline{India} is to be done on a "Total bank" basis, i.e. including overseas branches.

Foreign Banks have to report only in respect of their Indian operations.

(For Sections A & B)

2. "Total Credit Exposure (TCE)" 'Adjusted Total Credit Exposure (ATCE)', and Adjusted TCE as % of capital funds are as per extant master circular on exposure norms and subsequent amendments".

3. <u>CAPITAL FUNDS OF THE BANK</u> ;	(Amount in Rs. Lakh)
Regulatory capital (Tier I + Tier II Capital) of previous March	0.00
	1

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Authorized Reporting Official:	Countersigned By:			
Signature				
Name Medha Joshi	S.N.Baheti			
Designation CGM	H - C and SB			
Place Mumbai	Date 01/04/2011			

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